

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:4546  
ANSWERED ON:21.02.2014  
REGISTRATION OF TOURISTS  
Singh Rajkumari Ratna;Sinh Dr. Sanjay

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Government proposes to regulate and register the movement of tourists for controlling the crowd at the tourist places and providing them essential facilities;
- (b) if so, the details thereof indicating the mechanism put in place in this regard; and
- (c) the progress made in this regard indicating the States in which the said mechanism has been put in place so far?

**Answer**

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. K. CHIRANJEEVI)

(a) to (c): The regulation and registration of the movement of tourist for controlling the crowd at tourist places and providing them essential facilities is primarily the responsibility of the State Governments and Union Territory Administrations. However, the Ministry of Tourism provides Central financial assistance to the State Governments and Union Territory Administrations for development of essential facilities at tourist places. The Ministry also has a mandate to promote tourism in a sustainable and responsible manner. The National Tourism Policy states that neither over exploitation of natural resources should be permitted nor carrying capacity of the tourist sites ignored.